

SUNITHA GANDHAM,
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE),



AMARAVATI,
DT:03.12.2020.

ROC.NO.644/2020-B.SPL.

Sir/Madam,

SUB: DISTRICT JUDGES - Filling up of 26 vacancies in the cadre of District & Sessions Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2020 - Attested copies of 5 Judgments in Civil and Criminal or both matters, disposed on contest after full trial by the officers, *during the period from June 2019 onwards* - Called for - Regarding.

- REF: 1.Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2.High Court's letter Roc.No.73/2020-RC/2020 dated 05.09.2020 addressed to the Government of A.P., Andhra Pradesh.
3.G.O.Ms.No.71, Law (L.A & J - SC.F) Department, dated 02.12.2020 from the Government of Andhra Pradesh.
4. High Court's Notification No.580-B.Spl., dated 03.12.2020.
5. High Court's Proceedings Roc.No.644/2020-B.Spl., dated 03.12.2020.

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I am to state that the High Court has notified 26 vacancies in the cadre of District & Sessions Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) vide High Court's Notification 4th cited, and the list of eligible officers who have completed 5 years of qualifying service at the time of Government order issued vide G.O. 3rd cited, is placed in the High Court's Official Website vide reference 5th cited.

As directed, the eligible officers in the list enclosed are directed to submit attested copies of their five (5) Judgments in Civil or Criminal or both matters, disposed on contest after full trial during the period from June, 2019 onwards.

The eligible officers who are in the list enclosed and who have been working as Secretary, District Legal Services Authority/On Other Duty, shall submit their attested copies of five (5) Judgments in Civil or Criminal or both matters, disposed by them during the last six (6) months in which they worked as Senior Civil Judges immediately, before taking charge of their respective posts which they are holding, in which they are not entrusted to deal with the judicial work.

The copies of judgments must reach the High Court on or before 14.12.2020 without out fail either by speed post or any other recognised mode.

Yours sincerely,

Suneel
03.12.20

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

- Note:**
1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
 2. The copies must be true replica of their originals, and
 3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	SRI M.SUNEEL KUMAR, Chief Metropolitan Magistrate, Vijayawada, Krishna District.
2.	SRI S.SRINIVASA RAO, Prl. Senior Civil Judge, Vijayawada, Krishna District.
3.	SRI M.YESURATNAM, Senior Civil Judge, Narsipatnam, Visakhapatnam District.

4.	SRI P.V.PRASADA RAO, Senior Civil Judge, Addanki, Prakasam District.
5.	SMT. R.SRILATHA, Prl. Senior Civil Judge, Chittoor.
6.	SMT. C.K.GAYATHRI DEVI, Senior Civil Judge, Pithapuram, East Godavari District.
7.	SMT. G.GEETHA, Prl. Senior Civil Judge, Tenali, Guntur District.
8.	SMT. SHAMMI PARVIN SULTANA BEGUM, I Addl. Senior Civil Judge, Vijayawada, Krishna District.
9.	SMT. K.SREEDEVI, Senior Civil Judge, Darsi, Prakasam District.
10.	SRI P.TIRUMALA RAO, Prl. Senior Civil Judge, Ananthapuram.
11.	SRI P.KESAVACHARYULU, Senior Civil Judge, working as Administrative Officer, Andhra Pradesh State Legal Services Authority, Amaravati.
12.	SRI PEDDINTI BHASKAR RAO, Chief Metropolitan Magistrate, Visakhapatnam.
13.	SRI T.RAJA VENKATADRI, Senior Civil Judge, Bhimavaram, West Godavari District.
14.	SRI M.A.SOMASEKHAR, Senior Civil Judge, Adoni, Kurnool District.
15.	SMT. P.MANGA KUMARI, Senior Civil Judge, Bobbili, Vizianagaram District.
16.	SRI SHAIK SIKINDER BASHA, Prl. Senior Civil Judge, Narsaraopet, Guntur District.
17.	SMT. P.VIJAYA DURGA, Prl. Senior Civil Judge, Visakhapatnam.
18.	KUM. K.VANISREE, Senior Civil Judge, Tadepalligudem, West Godavari District.
19.	SRI G.VENKATESWARLU, Senior Civil Judge, Narsapur, West Godavari District.
20.	SMT. U.INDIRA PRIYADARSHINI, Prl. Senior Civil Judge, Madanapalle, Chittoor District.
21.	SRI M.NAGESWARA RAO, Senior Civil Judge, Kandukur, Prakasam District.

22.	SMT. G.ARCHANA, II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam.
23.	SRI S.NAGESWARA RAO, Senior Civil Judge, Sattenapalli, Guntur District.
24.	SRI S.CHINNA BABU, Addl. Senior Civil Judge, Kurnool.
25.	SRI L.VENKATESWARA RAO, I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
26.	SRI M.SRIHARI, VI Addl. Senior Civil Judge, Visakhapatnam.
27.	SRI M.GURUNATH, Formerly Senior Civil Judge, Srikalahasthi, Chittoor District now he is directed to working in High Court of Andhra Pradesh.
28.	SMT. G.ANANDI, III Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District
29.	SRI S.KAMALAKAR REDDY, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
30.	SMT. T.RAJYA LAKSHMI, Senior Civil Judge, Proddatur, Kadapa District.
31.	SRI P.R.RAJEEV, Senior Civil Judge, Chodavaram, Visakhapatnam District.
32.	SRI V.SRINIVASA RAO, Senior Civil Judge, Gurazala, Guntur District.
33.	SMT. P.SRI SATYA DEVI, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
34.	SRI K.SATYA NAGA BALA PRASAD, Prl. Senior Civil Judge, Guntur.
35.	SRI P.PANDURANGA REDDY, Senior Civil Judge, Kavali, Nellore District.
36.	SRI S.M.PHANI KUMAR, Prl. Senior Civil Judge, Nandyal, Kurnool District.